Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

(name of the political party) / am contesting as an

Aged......51 ...years, resident of KASDEDRA. BANGRA. (mention full postal address), a candidate at the attive MANARAS GANS
Election, do hereby solemnly affirm and state on oath as under:-

HEM NARAYAN SAH son/daught-st/wife of SHIV. S.E.E. S.R.H.

of the offence for which cognizance taken :

(if any) filed against the above order(s):

taking cognizance:

(c)

Name of the court, Case No. and Date of order

Details of Appeal (s) / Application(s) for revision

S1. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)	
	Self ROEPS		2016-17	621424/-	
2.	Spouse-	AGSPD1679E	2016-17	416364/-	
3,	Dependent 1	N.A	N.A	N.A	
	Dependent 2	N.A	N-A	N-A	
5.	Dependent 3	N.A	N.A	N.A	
	following case(s) is/ are pendin	ng against me in which cog		by the court:-	

4. Cases in which I have been convicted by a court of luw(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s). Case No. and	
	Date(s) of order(s).	

(2)	Danishme	t immondance
109 8	1. distantic	4 imposed

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	185915/-	110573/-			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the	B.D. I Myang			100 4(2) 2(2) 2(2)	
	amount in each such deposit	11	F 1			
(fiii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	N.A	N.A	Jan 11 (11)		P\$ (2.5
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	4 tac	3 Kac	altanov sus		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	N.A	N.A	on on our or o		
(vi)	Motor Vehicles/Aircrafts/	BR23FR7777	BR29 P8940	-		
	Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BR29617777 BR295 3267 BR296A 4193 11 LAC+6 IAC+ 5LAC+ 30 LAC	320000/-	Earne -	-1-7/6	
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Goldhams 13 socol Silver soom	Udyon	- 480000/-	Newsy subs	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-	
(i)	Survey number(s) - S	hala No. 476,82 26,60, 618 Trop No. 14543 44, 4342,141	161 271			<u> </u>	
	Area (Total measurement in acres)	35 Katha lodhur	48 Katha 4dhood				
	-Whether inherited property (Yes or NO)	140		L			
	Date of purchase in case of self acquired property	11.12.2001,17.10.00	31,10.2009 13.2.2015 2.7.2016	10			
	Cost of Land (in case of purchase)at the time of purchase	29,68,310/				107	
	Any Investment on the land by way of development, construction etc.	N.A	N.A	A Hilly			
	Approximate Current market value	200	1.35CY			170	
(ii)	Non-Agricultural Land Location(s) Survey number(s)	N.P	1/.6				
	Area (Total measurement in sq. ft.)	N.A	V.A	1214			
	Whether inherited property (Yes or NO)	N.C	N.A		2011		
	Date of purchase in case of self acquired property	N.A	N.A				
	Cost of Land (in case of purchase) at the time of purchase	N.A	N.A	Earlest .			
-	Any Investment on the land by way of development, construction etc.	N.A	N. A				
	Approximate Current market value	N-A	- N.A		-	III.	
ii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	N.A	N.A				
-	Built up Area (Total measurement in sq. ft.)	N.A	N-A				

	V ligher inherited property (* es or NO)	M.A	N.A		in caldo	
	Description of purchase in case of setf	N.A	N.A	1	Ole For	-
	Cost of property (in case of purchase) at the time of prochase	N.A	N.A	Tpe-	77	
	Any Investment on the property by way of development, construction etc.	N-A	N.A	1100		
	Approximate Current market value	N.A	N.A			77
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Pakka 2 flor building	r.A		- 1	
	Area (Total measurement in sq. ft.)	4500 sq.f.	N.A		Dec.	
	Built up Area (Total measurement in sq. fl.)	2500sq.f.	N.A	(autoria)		
	Whether inherited property (Yes or NO)	N.A	N.A			
	Date of purchase in case of self acquired property	N.A	N. A)	A		
	Cost of property (in case of purchase) at the time of purchase	N.A	MA			
	Any Investment on the land by way of development, construction etc.	MA	N.A			
	Approximate Current market value	1350000/-	N. A	W III '		e liga
v)	Others (such as interest in property)	100%	N-A			
(vi)	Total of Current Market Value of (i) to (v) above	213.5 tac	1,35,400	The state of	n mucht make	a Notice 1

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description -	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	N-A	N.A	N-		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	N.A	N.A	3 0		

	Asy other liability	N.A	MA			T
	Grand total of liabilities	N.A	N.A	-		
(ii)	Government Dues: Dues to departments dealing with government secommodation	MA	MA			
	Dues to departments dealing with supply of water	N.A	N-A			
	Dues to departments dealing with supply of electricity	N.A	N.A	(100	
	Dues to departments dealing with supply of relephones/mobiles	N.A	N.A			
	Dues to departments dealing with government transport (including aircrafts and inclicopters)	N-A	N.A			
	Income Tax Dues	N.A	N.A			
	Wealth Tax Dues	MA	N.A	-	5-21-31-71-71-71-71-71-71-71-71-71-71-71-71-71	
	Service Tax Dues	N.A	MA			
	Municipal /Property Tax Dues	NA	MA		1	
	Sales Tax Dues	NA	N.A			
	Any other dues	MA	N:A			1
	Grand total of all Govt. dues	N-A	N.A			

(7) Details of profession or occupation: a. Self.....Business

b. Spouse . Du Gir + 65
(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

INTER

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum.
2.	Full postal address	WILL START BANGRA, RS-MA
	state	112, MAHARATGIANT, BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. J.D.V
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	उ अगरीय के विश्वकिवत रे

	(a)	Candidate		1	HOEPS 0928F	2016-17	621424 F
		Spouse:	III SWIFE - S	K	1615P01679E	, 2016-17	416364 /-
	(c)	Dependents		7.0	N.A		MA
6.		THE PERSON NAMED IN COLUMN TO SERVICE AND ADDRESS OF THE PERSON NAMED IN COLUMN TO SE	THE RESERVE THE PERSON NAMED IN		ties in rupees	16	W 15 W
_	-	Description	Self	Spouse	Dependent-I	Dependent	-II Dependent-II
A.		Moveable Asset (Total value)	113.71	71807	()		
B.		TOTAL CONTRACTOR OF THE PARTY O	1957559		65		
35	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	2968310/				
	(ii)	Approximate Current Market Price of Asset (Total Value)	2001ac	13510	ic .		
7		Liabilities					
		(i) Government dues (Total)	N.A	N.F			
		(ii) Loans from Bank, Financial Institutions and others (Total)	N.A	N.Y	a		
8,	0	ghest educational qualific INTER Give details of School / Un surse) (Name of the School	2006 iversity educa	ation with	h full form of th and the year in	e certificate/ which the co	diploma/ degree ourse was complete
						22.00	
			VERI	FICATI	ON		
		, above named, do hereby	arifu and dae	Inca that	the contents of	this affidavi	t are true and corre

above

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit smould be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neathy.